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### Development of ourist places in TJ.P.

195. SHRI KRI JHNA NAND JOSHI: Win the Ministei of TOURISM AND CIVIL AVIAHO it be plea9sd to state:

- (a) whether t) ere is any proposal under Government's consideration to develop tourist p aces in the hill districts of Uttar Pi adesh;
- (b) if so, what are the details in thig regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI **CHANDULAL** CHANDR. OCAR): (a) and (b) No, Sir. Howeve] the Tourism Plan is being reviewed with a view to gearing up facilities to meet a two-fold increase in touri t arrivals in the next five years. Amo ig the measures contemplated to ac lieve this objective are (i) identifk ation and development of travel 1 ircuits, and (ii) provision of adeq jate infra structural facilities at the centres falling along these travel circuits. For this purpose discussions were held with the State Touris officials, and details are being woria i out by the Department of Touris n. Government of Uttar Pradesh. Their proposals are awaited.

### Setting up of joint ventures for manufacti re of umbrella

196. SHRIMA11 PRATIBHA SIN JH: SHRIMATI SUSHILA SHANKAR .ADIVAREKAR;

## SHRIMATI MARAGATHAM CHAD! A SEKHAR:

Will the Minister of COMMERCE be pleased to refer to the answer to lln-fltarred Question 497 given in the Rajya Sabhu on the 17th June, 1980 and state:

(a) whether ( overnnymt propose to allow import of foreign technical know-how, com )lete plants and Joint ventures from West Germany for manufacturing <f umbrellas for European market as per study made by the Indian Institute for Vr>reign Trade;

- (b) if so,, what are the details thereof; and
- (c) if the answer to part (a) above be in the negative, whether sophisticated knowhow for manufacturing of export varieties of umbrellas are available in the country, if so, what are the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c) Ubrellas and umbrella ribs and fittings are reserved for production in the small scale sector. Traditionally the small scale units have been pro-1 ducing straight ribbed umbrellas with metal and cane roads |tubes arid handles of metal, plastic, cane etc. In the recent past, some of the units have started manufacturing folding umbrellas and also telescopic springopening umbrellas.

Applications for import of foreign technical know-how, complete plants and joint ventures for manufacture of-umbrellas for cent per cent exports would be considered sympathetically provided investment does not exceed the limit stipulated for small scale industry. Further, such plant and machinery should not be indigenously available.

# फिल्म निर्माताओं तथा फिल्म कलाकारों पर करों के बकाये

197. श्री सत्यपाल मलिक : क्या वित्त मंत्री यह बताने की क्या करेंगे कि देश में फिल्म निर्माताओं तथा फिल्म कला । रॉ पर भ्राय कर की कूल कितनी राशि बकाया है तथा आय कर की यह राशि कितने अरसे से बकाया है ?

### Tax arrears of film producers and film stars

197. SHRI SATYA PAL MALIK: Will the Minister of FINANCE be

t[ ] English fcransMUion.

pleased to state the total arrears of income-tax due Irom film producers and film stars in the country and since when these income-tax arrears are due?]

वित्त मंत्रालय में उपमंत्री (श्री मगनभाई बारोट) : शिक्षण्ट कारबारों/व्यवसानां में लगे कर निधीरितियों की और अकाया कर की राशि के बारे में सूचना एकत नहीं का फिल्म निर्माताग्रों ग्रौर जाती । ग्रतः म्राभिनेताम्भी/म्राभिनेतियों के सम्बन्ध में प्रश्व में मौगी गई पूर्ण सूचना उपलब्ध नहीं है। प्रश्न के ग्रन्तर्गत ग्राने वास सभी कर (नधर-रितियों के सम्बन्ध में सचना एकत्र करने में पर्याप्त समय और श्रम लगेगा।

31 मार्च, 1980 की स्थिति के अनुसार, ऐसे प्रत्येक फिल्म अभिनेता/अभिनेत्री के सबध में जिसके विष्ध भाषकर की एक लाख रुपये से अधिक की माँग और ऐसे प्रत्येक फिल्म निर्माता के संबंध में जिसके विरुद्ध मायकर की 5 लाख रुपये से अधिक की माँग बकाया है, भूचना एकत्र की जा रही 🗗। उक्त सूचना यया संभव शीझ सभा पटल पर रख दी जायगी।

[THE DEPUTY MINISTER IN THE MINISTRY OF **FINANCE** (SHRI MAGANBHAI BAROT): Information about tax arrears is not gathered in respect of assessees engaged in specific businesses/professions. Complete information sought in the Question is not, therefore, available in respect of the film producers and film actors/actresses. Its collection in respect of all the assessees covered by the Question will involve considerable time and labour.

†[ ] English translation.

Information is being collected regarding each film actor, actress with outstanding income-tax demand exceeding Rs. 1 lakh and each film producer with outstanding incometax demand exceeding Rs. 5 lakhs as on 31-3-80. The said information will be laid on the Table of the House as soon as possible.]

#### Demand and Supply of vegetable oil

198. SHRI NAND KISHORE BHATT: Will the Minister of CIVIL SUPPLIES be pleased to state:

- (a) what is the estimated demand and supply position of the vegetable oil in the country in the year 19ssO-<U;
- (b) what measures Government have taken to fill up the gap between demand and
- (c) whether there is any proposal to allow the large industrial houses to produce this item to its optimum capacity, and
  - (d) if so, what are the details thereof?

THE MINISTER OF CIVIL SUPPLIES (SHRI VIDYA CHARAN SHUKLA); (a) As assessed by an inter-ministerial Study-Group constituted to draw up the outline?  $f^*$  a longterm edible oils plan, the estimated demand and supply position of vegetable oils in the country in the year 1980-81 is likely to be of the order of 49.17 and 37.63 lakh tonnes respectively. These figures include both edible and industrial oils.

- (b) In order to bridge the gap between demand and supply, Government have taken the following main measures: —
  - 1. Increasing the production and productivity of oilseeds and developing newer oilseeds of promise.
  - 2. Harnessing technology to exploit the full potential of oils from all available sources.